

Rajya Sabha

**List of Questions for WRITTEN ANSWERS**

to be asked at a sitting of the Rajya Sabha to be held on  
Wednesday, August 4, 2021/ 13 Sravana, 1943 (Saka)

**(Ministries : Civil Aviation; Cooperation; Home Affairs; Housing and Urban Affairs;  
Labour and Employment; Petroleum and Natural Gas; Social Justice and  
Empowerment; Steel)**

Total number of questions -- 160

**Begusarai (Ulao) airport under RCS-UDAN scheme**

1761 **Shri Rakesh Sinha:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether there is an airport in Begusarai (Bihar) and whose potentiality is unutilised;
- (b) what steps have been taken to improve and optimally utilise it;
- (c) whether Government is aware of grabbing of Begusarai airport's land;
- (d) whether Government will take immediate step to safeguard airport land by constructing boundary wall;
- (e) whether Begusarai -Barauni being most vibrant industrial city with huge population, witnesses large number of business and official travellers;
- (f) if so, in view of industrial and business activities, whether Government will consider including Begusarai (Ulao) airport in RCS -UDAN scheme; and
- (g) whether Government will assess viability of project and act accordingly?

**Reforms in civil aviation sector**

1762 **Lt.Gen. (Dr.) D. P. Vats (Retd.):**

**Shri Vijay Pal Singh Tomar:**

**Shri Harnath Singh Yadav:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has taken any steps for reforms in civil aviation sector of the country by providing top class infrastructure and facilities which is the need of today for its growth and development;
- (b) if so, the details thereof and the action taken in this regard; and
- (c) whether Government has taken any measures to put in place technologically advanced airlines to compete with today's globalised world and if so, the details thereof?

**Encouragement to aircraft leasing companies**

1763 **Shri Sanjay Raut:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government is considering to encourage aircraft leasing companies to set up

base in the country to benefit aviation sector; and  
 (b) if so, the details thereof?

#### **Revenue losses due to pandemic**

**1764 Shri Sanjay Raut:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether the Indian aviation sector is staring at huge revenue losses due to pandemic and required additional funding over the next two years to recover from losses and debts;
- (b) if so, the details thereof indicating the current situation of aviation sectors including Air India; and
- (c) the details of plan chalked out by Government to revive the Indian aviation sector?

#### **Using runway of Ahmedabad airport in Gujarat**

**1765 # Shri Shaktisinh Gohil:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the number of private companies that used the runway of Ahmedabad airport of Gujarat in the last three financial years;
- (b) the amount paid by the private companies for this use;
- (c) whether there is any company which has not paid the charges despite using the runway of the airport till 1 June, 2021; and
- (d) if so, the details thereof?

#### **MoU signed by RGNAU**

**1766 Dr. Vinay P. Sahasrabuddhe:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) what are the various Memorandum of Understandings (MoUs) signed by the Rajiv Gandhi National Aviation University (RGNAU) in last four years, the details thereof;
- (b) whether the RGNAU has undertaken any research and capacity building initiatives over last four years, if so, the details thereof and if not, the reasons therefor; and
- (c) whether the RGNAU has made any collaboration with any foreign aviation institutes in last five years, if so, the details thereof and if not, the reasons therefor?

#### **Development of Helipads and Heliports**

**1767 Shri Subhash Chandra Singh:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has any specific proposal/policy/plan/strategy/scheme for rapid development of Helipads and Heliports;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

#### **Carbon footprint of the aviation sector**

**1768 Dr. Fauzia Khan:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether the Directorate General of Civil Aviation (DGCA) calculates the carbon footprint of the Indian aviation sector on yearly basis, if so, the details thereof;
- (b) the details of last twelve years indicating the trend of carbon dioxide (CO<sub>2</sub>) emissions

during the said period;

(c) whether there is a rise in carbon emissions due to airline operations from Indian destinations; and

(d) the steps taken or being taken by Government to address this issue?

#### **Financial condition of Air India**

1769 # **Shri Mahesh Poddar:**

Will the Minister of **Civil Aviation** be pleased to state:

(a) the details of current financial condition of public sector airline company, Air India and Government's initiative for its disinvestment;

(b) whether Government has reviewed reasons for deteriorating financial condition of company including merger of Indian Airlines with Air India and held anyone responsible for same, if so, details thereof;

(c) the number of aeroplanes purchased by Air India during last five years till date, amount of funds spent on same; and

(d) whether Comptroller and Auditor General of India (CAG) or any other Constitutional body has raised any objections on such purchases, if so, details thereof?

#### **'Digi Yatra' scheme**

1770 **Shri Syed Zafar Islam:**

Will the Minister of **Civil Aviation** be pleased to state:

(a) the status of a scheme titled 'Digi Yatra' for speedy disposal of services in the airports launched by Government; and

(b) whether any time bound programme of action is planned to cover all airports of the country under the above scheme and if so, the details thereof?

#### **Revival of aviation sector**

1771 **Shri M.V. Shreyams Kumar:**

Will the Minister of **Civil Aviation** be pleased to state:

(a) whether the civil aviation sector has been badly affected by COVID-19 pandemic in the country;

(b) if so, the details thereof including the steps taken to revive the civil aviation sector; and

(c) the outcome of the measures so far?

#### **RCS-UDAN scheme in Andhra Pradesh**

1772 **Shri T.G. Venkatesh:**

Will the Minister of **Civil Aviation** be pleased to state:

(a) whether the Ministry has received any list of routes for inclusion in the RCS-UDAN scheme in the State of Andhra Pradesh for development;

(b) if so, the details thereof; and

(c) the status of the progress in this direction?

#### **Airports under PPP mode**

1773 **Shri Prabhakar Reddy Vemireddy:**

Will the Minister of **Civil Aviation** be pleased to state:

(a) the details of airports under PPP mode, State-wise;

- (b) date from which above airports are functioning, airport-wise;
- (c) details of percentage of revenue sharing or annuity to be given to AAI by above airports, airport-wise;
- (d) whether all PPP airports are paying revenue share to AAI;
- (e) if not, details of airports not paying and reasons for not paying and what AAI is doing to collect money from such promoters;
- (f) whether AAI has earned just ₹ 16,500 crores from Delhi airport between 2006-07 and 2018-19 in span of thirteen years; and
- (g) if so, reasons therefor and how it is profitable for AAI?

#### **Direct international flights of Air India from Amritsar**

**1774 Shri Shwait Malik:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has announced to start direct international flights of Air India from Amritsar to Australia, New Zealand and Canada; and
- (b) if so, whether all the arrangements have been made by the airline to start the operation of the flight?

#### **Development of new airports/airstrips**

**1775 # Smt. Kanta Kardam:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has formulated any scheme for the development of new airports or airstrips/aviation services in small cities;
- (b) if so, the State-wise details thereof including Uttar Pradesh;
- (c) if not, the reasons therefor; and
- (d) the grounds for identifying such cities?

#### **Flight from Andaman and Nicobar islands to South Asian countries**

**1776 Shri Vivek K. Tankha:**

Will the Minister of **Civil Aviation** be pleased to state:

whether Government has taken any tangible steps to start Andaman and Nicobar island connectivity with other countries, by increasing the number of flights, especially with South Asian countries?

#### **Stopping of flights from Delhi to Bhatinda by Air India**

**1777 Shri Naresh Gujral:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that Air India has stopped operation of flights from Delhi to Bhatinda; and
- (b) if so, the reasons therefor?

#### **Land released by the States for airport projects**

**1778 # Dr. Kirodi Lal Meena:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Central Government has urged various States to release land for airport projects during the last three years;

- (b) if so, the State-wise details thereof including Rajasthan;
- (c) the details of the land released by the States;
- (d) whether the Central Government has formulated any policy regarding land acquisition for building airports in the country; and
- (e) if so, the details thereof and if not, the reasons therefor?

### **Vande Bharat Mission**

**1779 Dr. Sasmit Patra:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the details of the Vande Bharat Mission flights undertaken during the first wave and second wave of COVID-19; and
- (b) the details of preparedness for such flights in case of a possible third wave?

### **Increasing fares for domestic flights**

**1780 Shri Derek O' Brien:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether the increase in airfares can further make flights an unaffordable option for the middle class;
- (b) how the Ministry proposes to tackle this issue, the details thereof;
- (c) whether higher fares and lower number of flights are not helping the consumers in any form; and
- (d) what steps the Ministry proposes to take to tackle this problem, the details thereof?

### **Removal of DSA from airports**

**1781 Shri Sanjay Singh:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Ministry is considering removing Designated Smoking Areas (DSA) from airports across the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Ministry has received any such proposal to remove DSA from airports across the country;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) what steps have been taken by the Ministry to ensure that DSA are not high-risk zones for spread of COVID-19 currently?

### **Developing airport infrastructure in various cities of the country**

**1782 Shri Sushil Kumar Gupta:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has any plan to develop airport infrastructure in various cities of the country;
- (b) whether it is also a fact that there is lack of space to expand civil enclaves at defence airports thereby limiting flight operations in several cities of the country; and
- (c) if so, the steps being taken to improve the airport infrastructure?

### Lowering taxation on Air Turbine Fuel

1783 **Shri Sushil Kumar Gupta:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that aviation industry has been asking for lowering taxation on Aviation Turbine Fuel for a long time;
- (b) whether it is also a fact that crude prices are on the rise and the aviation industry is struggling with passenger traffic and profitability on routes; and
- (c) whether the Ministry will take up this issue with the Ministry of Finance for giving relief to struggling aviation industry?

### Private aircraft operating Committee

1784 # **Shri P. Bhattacharya:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether some special staff has been provided by the Private Aircraft Operating Committee for senior citizens and Members of Parliament of the country to walk to and fro, from the flights at Delhi and other airports; and
- (b) if not, the reasons for non-availability of the said facility in other private airlines when the same is provided in Government operated airlines 'Air India'?

### Projects under UDAN scheme in North-Eastern States

1785 **Shri Kamakhya Prasad Tasa:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that Government has approved several new projects under the UDAN scheme;
- (b) if so, the details thereof along with particular reference to the projects approved for North-Eastern States; and
- (c) the status of implementation of the said projects in North-Eastern States and by when the projects in North-Eastern States would be started and timeline proposed to be completed?

### Construction and commissioning of new international airport at Pune

1786 **Shri Sambhaji Chhatrapati:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government plans to construct a new international airport at Pune to handle the air traffic;
- (b) if so, the details thereof including the site of the new airport in relation to the existing airport;
- (c) whether the land has been acquired and agency short-listed for the construction of airport; and
- (d) if so, the time-frame fixed for construction and commissioning of new international airport?

### UDAN scheme in Maharashtra

1787 **Shri Sambhaji Chhatrapati:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether unserved and underserved airports/airstrips had been identified under UDAN

scheme in Maharashtra for better connectivity;

(b) if so, the details thereof specifying the current status of implementation of the scheme;

(c) whether the development process of these airports also includes handling of cargo and if so, the details thereof; and

(d) whether Government has paid any attention to develop facilities at more airports, other than the major ones, for repairs and maintenance of aircraft and if so, the details thereof?

### **Increasing cooperative activities in agriculture sector**

1788 # **Shri Ajay Pratap Singh:**

Will the Minister of **Cooperation** be pleased to state:

(a) the details of schemes of Government to promote cooperative activities; and

(b) whether Government is planning to implement any special scheme to increase cooperative activities in the agriculture sector?

### **Objectives of the Ministry**

1789 **Shri Kapil Sibal:**

Will the Minister of **Cooperation** be pleased to state:

(a) the aim and purpose of the Ministry;

(b) the jurisdiction of the Ministry as cooperatives are a state subject; and

(c) whether Government is working on ways to introduce private investments into cooperatives?

### **Persons imprisoned under UAPA**

1790 **Shri Tiruchi Siva:**

Will the Minister of **Home Affairs** be pleased to state:

(a) the number of persons imprisoned under the Unlawful Activities Prevention Act (UAPA) across the country at present; and

(b) the number of UAPA prisoners found guilty in the year 2020-21?

### **Registration of births and deaths in the country**

1791 **Shri B. Lingaiah Yadav:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether the level of registration of births and deaths in the country improved in 2019, according to the 'Vital Statistics of India Based on The Civil Registration System' report and some States and Union Territories were, however, lagging behind; and

(b) if so, the details thereof, State/UT-wise as on date and the reasons therefor?

### **Deaths of paramilitary personnel**

1792 # **Shri Sushil Kumar Modi:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that more than 700 personnel of paramilitary forces have committed suicide during the last six years;

(b) the number of personnel of Paramilitary Forces who have died due to accidents and encounters during the same period;

(c) the paramilitary force-wise and year-wise details of the deaths, suicides, accidents and encounters thereof during the period; and

(d) the reasons behind the increasing number of deaths due to suicide and the measures being taken by Government to prevent such eventualities?

#### **Efforts to prevent human trafficking**

1793 # **Shri Om Prakash Mathur:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the efforts being made by Government at present to prevent human trafficking in forms of forced labour, pornography of children, drug peddling, forced marriage, human organ trafficking, domestic slave, prostitution; and
- (b) the law under which there is provision of punishment for the criminals involved in human trafficking?

#### **Increase in number of rape cases**

1794 **Shri Shaktisinh Gohil:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the details of the number of rape cases registered during the last five years, State-wise;
- (b) the reasons for the increase in the number of rape cases;
- (c) the allocation and utilisation of the Nirbhaya Fund during the last five years; and
- (d) the steps being taken by Government to stop the rising incidence of rapes?

#### **Data on custodial deaths and status of their investigation**

1795 **Shri Bikash Ranjan Bhattacharyya:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the total number of reported custodial deaths all over the country during the last three years, State-wise;
- (b) the status of investigation and payment of compensation regarding all these reported cases; and
- (c) whether Government is considering to ratify the United Nation's Convention on Torture, if not, the reasons therefor?

#### **Measures to monitor Modernization of State Police Forces scheme**

1796 **Dr. Ameer Jaynik:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the details of fund allocated and released under Modernisation of State Police Forces scheme in the last three years, State wise;
- (b) the measures that are in place to monitor the appropriate utilisation of disbursed fund under this scheme;
- (c) whether there is any welfare scheme for state police forces run by Central Government; and
- (d) if so, the details thereof?

#### **Funds for relief work in case of natural calamities**

1797 **Dr. Fauzia Khan:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the amount/ funds requested by Government of Maharashtra as assistance in the light



of the natural calamities such as floods, cyclones and earthquakes during last five years, year-wise;

(b) the amount/ funds released by Union Government in response to the requests made by the Government of Maharashtra each year, during the said period; and

(c) whether there is any delay observed in releasing funds for relief work in case of natural calamities?

### **Disaster Management for Uttarakhand**

1798 # **Shri Anil Baluni:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether any all time mechanism is under consideration for management of disaster of all the three seasons i.e. floods, landslides and cloudburst during monsoon and severe snowfall during winter and forest fires which is common in summer season;

(b) if so, the details thereof;

(c) whether Government proposes to increase the deployment of National Disaster Response Force (NDRF) in Uttarakhand in view of the natural calamities taking place every now and then in the hilly areas of Uttarakhand; and

(d) if so, the details thereof?

### **Capacity building of NDRF**

1799 **Shri K.C. Venugopal:**

**Shri Sanjay Seth:**

Will the Minister of **Home Affairs** be pleased to state:

(a) the number and details of battalions of the National Disaster Response Force (NDRF) working at present;

(b) whether Government is undertaking adequate capacity building of NDRF to provide assistance to the States in the event of calamity and if so, the details thereof;

(c) whether the thorough preparedness of NDRF has been reviewed in view of unpredictable disaster in the country and if so, the details thereof; and

(d) whether any compensation is paid to wards of deceased NDRF personnel who lost their life while deployed during calamity and if so, the details thereof?

### **Sale of human organs and kidnapping of children**

1800 # **Shri Deepak Prakash:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether crimes like sale of human organs and kidnapping of children are on the rise in Jharkhand;

(b) if so, the action taken against the culprits;

(c) whether it has been found that criminals commit such crimes for a small amount of money; and

(d) whether Government would announce the prize money to those who will help in secretly identifying the culprits so that such heinous crimes can be curbed?

### **Farmers affected by cyclone Yaas**

1801 **Dr. Narendra Jadhav:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether Government has conducted on the spot assessment of loss and damages to

- farmers due to cyclone Yaas, the State-wise details thereof;  
 (b) if not, the reasons therefor; and  
 (c) what steps Government has taken to assist the farmers?

### **Applications for citizenship after the enactment of CAA**

1802 **Shri Abdul Wahab:**

Will the Minister of *Home Affairs* be pleased to state:

- (a) whether Government has received new applications for citizenship after the Citizenship Amendment Act (CAA), 2019;  
 (b) the country-wise and religion-wise details of the number of citizenship accepted, pending and rejected under the Citizenship Amendment Act, 2019; and  
 (c) whether Government is considering any further amendment to the Citizenship Act by including other minorities under the purview of the Act?

### **Crimes against women**

1803 # **Shri Rewati Raman Singh:**

Will the Minister of *Home Affairs* be pleased to state:

- (a) the necessary steps being taken by Government to take more measures for the safety of children and women and especially to prevent the incidents of crimes against them;  
 (b) the number of such crimes registered in the country, especially in metro cities during the last three years;  
 (c) whether Government has extensively reviewed the efficacy of the system in place for resolving the problems being faced by children and women; and  
 (d) the details of the appropriate measures taken by Government to increase the accountability of the law and order system in the country?

### **Policy/plan to mitigate the impact of natural disasters in A&N Islands**

1804 **Shri Vivek K. Tankha:**

Will the Minister of *Home Affairs* be pleased to state:

- (a) whether Government has implemented any projects to promote development of infrastructure and technological advancement in the Union Territory of Andaman and Nicobar Islands;  
 (b) whether Government has formulated a policy/ action plan to mitigate the impact of natural disasters such as Tsunamis, which are a constant threat on the Union Territory of Andaman and Nicobar Islands; and  
 (c) if so, the steps that have been taken under the same to alleviate the plight of the Islands which are still reeling from the devastation wrecked by the previous Tsunami in 2004?

### **Bestowing Bharat Ratna on Late Shri Biju Patnaik**

1805 **Shri Sujeet Kumar:**

Will the Minister of *Home Affairs* be pleased to state:

whether Government of India would consider bestowing Bharat Ratna on Late Shri Biju Patnaik?

**Status of the e-Prisons project**

1806 **Shri Sujeet Kumar:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the status and progress of nation-wide implementation of the e-Prisons project and its linking with the Court Integration Systems/Inter-operable Criminal Justice Systems;
- (b) whether the budgetary allocations as captured in Ministry of notification dated 26.03.2018 have been released and utilized by States/UTs as applicable;
- (c) whether Government envisions compliance of the e-Prisons project with extant laws pertaining to privacy and data protection, if so, the details thereof, and if not, the reasons therefor; and
- (d) whether the e-Prisons project has received approval for extension beyond 31.03.2020?

**Enemy properties left behind by Chinese and Pakistani nationals**

1807 **Shri K.C. Ramamurthy:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether it is a fact that Government has identified three thousand more enemy properties left behind by Chinese and Pakistani nationals;
- (b) if so, the details thereof, State-wise;
- (c) the details of enemy properties so far with the Custodian of Enemy Properties for India; and
- (d) the details of movable and immovable enemy properties that Government has so far put to sale and details of proceeds deposited in the Consolidated Fund of India?

**Arrests made in Farmers' protest by Delhi Police**

1808 **Shri Binoy Viswam:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the total number of people that have been arrested in connection with the farmers' protest since 2020 by the Delhi Police;
- (b) the total number of persons still in jail who have been arrested during the farmers protest by Delhi Police; and
- (c) the number of cases in which provisions of sedition or any other anti-terror law such as Unlawful Activities Prevention Act (UAPA) has been invoked against these arrested farmers by Delhi Police?

**Extremist affected districts in Jharkhand**

1809 # **Shri Samir Oraon:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the number of highly extremist affected districts in Jharkhand being given Special Central Assistance (SCA), the details thereof;
- (b) the details of the total amount of funds provided to Jharkhand since December, 2019 till date for development of these districts under the 'Special Central Assistance' fund; and
- (c) the details of the schemes sanctioned for Gumla, Khunti, Latehar, Western Singhbhum, Ranchi, Lohardaga and Simdega districts in Jharkhand from December, 2019 to June, 2021 under this fund and district-wise details of the number of projects completed so far and total amount spent thereon?

### Latest data on prisoners

1810 **Shri K. Somaprasad:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether the latest prison statistics were made available by National Crime Records Bureau (NCRB), if so, the details thereof;
- (b) whether the data on religion and caste of prisoners are published, if so, the details thereof including SC/ST and OBC prisoners, their number along with their States-wise details thereof; and
- (c) the total number and details of prisoners in the country including undertrial, convicted and women prisoners?

### Piped gas passing through Tamil Nadu

1811 **Shri A. Vijayakumar:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

- (a) the reason for not providing Piped Natural Gas (PNG) and Compressed Natural Gas (CNG) to Tamil Nadu;
- (b) whether any request has been made by the State Government of Tamil Nadu to provide PNG/CNG facility in the country;
- (c) whether piped gas are passed through Tamil Nadu to other States like Kerala and Karnataka; and
- (d) if so, the details thereof?

### Revenue loss due to second wave of COVID-19 pandemic

1812 **Dr. C.M. Ramesh:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether some of the airlines in the country are facing revenue loss due to rise in second wave of COVID-19 pandemic, if so, the details thereof, airlines-wise; and
- (b) whether Government is considering to give some financial stimulus package to help these airlines and civil aviation sector, if so, the details thereof and if not, reasons therefor?

### Citizenship to Hindu families residing on valid Visa

1813 # **Ch. Sukhram Singh Yadav:**

**Shri Vishambhar Prasad Nishad:**

**Smt. Chhaya Verma:**

**Smt. Sampatiya Uikay:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the State-wise details of pending applications for citizenship under Indian Citizenship Act, 1955 received from Hindu families residing in the country on valid Visa since last five years;
- (b) number of such Hindu families already residing in the country which have been allowed to submit their application offline due to technical issues in submitting online application vide an order issued by Government on 17th November, 2014;
- (c) whether people who have applied through offline mode are asked to apply again through online mode after the order issued by Government; and
- (d) year-wise/State-wise details of people granted citizenship during last five years?

### Granting of Visa to Pakistani families

1814 # **Ch. Sukhram Singh Yadav:**

**Shri Vishambhar Prasad Nishad:**

**Smt. Chhaya Verma:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether the provision made through the Paragraph (II) of the order Sl. No. 26030/266/2014-IC-II dated 30/10/2017 issued regarding citizenship, that in case of non-availability of passport and birth certificate, the application for the citizenship can be given with an affidavit, is being followed;
- (b) whether it is a fact that Pakistani families are not being granted Visa for travel or arranging marriage of their daughters;
- (c) the number of Visa applications received for above purposes along with the status thereof; and
- (d) whether it is also a fact that such people are being asked to obtain Visa via Dubai?

### Cases investigated by NIA

1815 **Smt. Chhaya Verma:**

**Ch. Sukhram Singh Yadav:**

**Shri Vishambhar Prasad Nishad:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the details of number of cases National Investigation Agency (NIA) has investigated during last five years till date, year-wise and State-wise;
- (b) the number of chargesheets filed along with the number of persons chargesheeted, year-wise and State-wise during the said period; and
- (c) the details of number of cases where accused have been convicted out of total cases investigated by NIA during the said period, year-wise and State-wise?

### Arrest of terrorists

1816 **Shri Vijay Pal Singh Tomar:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether terrorists in some parts of the country have been arrested by security agencies of the country recently, particularly in Uttar Pradesh where lives of innocent people were saved;
- (b) whether Government has formulated any concrete policy to deal with terrorism sponsored by Pakistan in our country; and
- (c) if so, the details thereof?

### Tender process of Dwelling Units by CHB

1817 **Shri K. Vanlalvena:**

Will the Minister of **Home Affairs** be pleased to answer to Unstarred Question 1335 given in the Rajya Sabha on 7th March, 2021 and state:

- (a) the details of e-tendering process of residential Dwelling Units (DUs) started by Chandigarh Housing Board (CHB) during last six months including outcome of each DU;
- (b) the reasons for opening the offer of e-bids to Non-Resident Indians (NRIs) and Overseas Citizens of India (OCIs);
- (c) the reasons for opening the e-bids after fourteen hours of their closing time; and
- (d) the reasons for not reflecting year of construction and drawing of the DUs on sale in e-

tendering process?

**Financial assistance under SDRF and NDRF for fighting COVID-19**

1818 **Shri V. Vijayasai Reddy:**

Will the Minister of *Home Affairs* be pleased to state:

- (a) the assistance extended under State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) to States since March, 2020, to deal with COVID related issues, State-wise;
- (b) details of advances, if any, made under SDRF to States, especially to Andhra Pradesh;
- (c) whether States are requesting for additional funds to tide over the pandemic situation as they are reeling under severe financial crunch;
- (d) if so, what the Ministry has done on this request; and
- (e) whether the Ministry will consider paying compensation from SDRF/NDRF to those who died due to COVID as directed by Supreme Court?

**NCRB Report on list of Safe Indian City for Women**

1819 **Smt. Shanta Chhetri:**

Will the Minister of *Home Affairs* be pleased to state:

- (a) the details of National Crime Records Bureau (NCRB) Report on list of Safe Indian City for Women; and
- (b) the details of NCRB Report on list of Un-safe Indian Cities for Women?

**Cost of Central Vista redevelopment project**

1820 **Shri G.C. Chandrashekhar:**

**Shri Rajmani Patel:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the total estimated cost of the Central Vista redevelopment project and the number of years it is estimated to be spread over;
- (b) the details and costs incurred on the project, as on date;
- (c) the estimated costs to be incurred on the Central Vista redevelopment project for the financial year 2021-22; and
- (d) the estimated costs of demolishing existing structures as part of the project, both in total and per structure proposed to be demolished?

**Housing for poor and marginalised**

1821 **Shri Rakesh Sinha:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the number of houses constructed for poor and marginalised in urban areas during 2017-18, 2018-19, 2019-20 and 2020-21, State-wise details thereof;
- (b) how much Government non-refundable grant is given for the construction to each beneficiary;
- (c) by when Government will fulfil its target of Housing for all; and
- (d) how much amount has been allocated and how much of that has been utilised for the construction of houses in these years?

### Metropolitan Regional Development Authorities/Committees

1822 **Dr. Vinay P. Sahasrabudde:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) what is the official definition for the delineation of metropolitan areas/regions in the country;
- (b) whether the Ministry has made any attempts to revisit the definition, if so, the details thereof and if not, the reasons therefor;
- (c) how many Metropolitan Regional Development Authorities/Committees are functional in the country at present in accordance with 74th Constitutional Amendment Act; and
- (d) whether the Ministry has prepared any implementation status assessment against the 74th Constitutional Amendment Act, if so, the State-wise details thereof and if not, the reasons therefor?

### SCM in Chhattisgarh

1823 # **Shri Ram Vichar Netam:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the cities of Chhattisgarh included under Smart Cities Mission (SCM);
- (b) the year-wise amount of funds allocated to Chhattisgarh for this mission since 2019 till date and the works done by utilising the allocated funds and the works which have been completed and those which are pending; and
- (c) whether Government has received any complaints regarding any irregularities taking place in works being done under SCM, in Chhattisgarh; and
- (d) if so, the details thereof and steps taken by Government in this regard?

### Model Tenancy Act

1824 **Shri Vaiko:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government has any proposal to bring Model Tenancy Act (MTA) aimed at overall legal framework for home renting;
- (b) if so, the details thereof;
- (c) whether State Governments have been consulted before finalising the draft Bill; and
- (d) if so, the details thereof and the views expressed by various State Governments?

### Rising prices of petroleum products

1825 **Shri Anil Desai:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether it is a fact that prices of petroleum products are increasing in the country;
- (b) if so, the reasons for this price rise therefor; and
- (c) the various taxes attributed to this price rise, State-wise details therefor?

### Status of Extension of metro rail services

1826 **Shri T.G. Venkatesh:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government is contemplating on extending metro rail services to 25 States by the year 2025;
- (b) if so, the details thereof;

- (c) the measures being taken by Government with regard to the long pending metro projects of Visakhapatnam and Vijayawada of Andhra Pradesh; and  
 (d) the progress made in this regard?

### Swachh Survekshan 2021

1827 **Shri Sanjay Seth:**

**Shri K.C. Venugopal:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government has conducted Swachh Survekshan 2021 recently and if so, the details thereof along with the objectives and salient features thereof;  
 (b) the number of cities covered under the survey along with the number of days for which the survey was conducted, State/UT-wise;  
 (c) whether Government is likely to assess the impact of the Swachh Survekshan on the basis of data collected and if so, the details thereof; and  
 (d) the other steps taken/ being taken to make the Swachh Survekshan successful and to create awareness amongst all sections of the society for cleaner cities?

### AMRUT scheme in Odisha

1828 **Dr. Amar Patnaik:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the cities in Odisha covered under Atal Mission for Rejuvenation and Urban Transformation (AMRUT);  
 (b) total funds allocated, released and utilised under AMRUT for cities in Odisha during last three years;  
 (c) the details of projects sanctioned in Odisha under AMRUT till date, and progress and completion status thereof;  
 (d) whether Government plans to implement a separate scheme focusing on infrastructure development in urban areas with less than 1 lakh population, such as Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) implemented earlier during Jawaharlal Nehru National Urban Renewal Mission (JNNURM); and  
 (e) if so, details thereof?

### Climate proofing in urban areas

1829 **Dr. Amar Patnaik:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the total budget allocated for climate-related planning in urban areas;  
 (b) whether Government has taken any steps to facilitate climate proofing in urban infrastructure and if so, the details thereof;  
 (c) whether Government has conducted any research/study on climate proofing in urban areas in the country and if so, the details thereof;  
 (d) whether Government plans to establish any climate proofing policy for urban areas; and  
 (e) if so, the details thereof and if not, the reasons therefor?

### Regularisation of colonies in Delhi

1830 **Shri Abdul Wahab:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the number of unauthorised colonies in Delhi that have been regularised after the recent



enactment of National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Act; and  
 (b) the details thereof?

#### **Cities ranked in Telangana**

1831 **Shri K.R. Suresh Reddy:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) how many cities are selected for 4 star rating cities as per Climate Smart Cities Assessment Framework 2.0 rankings in Telangana ;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the details of quantum of funds allocated and released during last five years, city-wise, in Telangana?

#### **Demolition of Government buildings**

1832 **Shri Naresh Gujral:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government has announced the demolition of certain buildings like the Shastri Bhawan, Nirman Bhawan etc.;
- (b) if so, whether Government is aware that some of these buildings are adorned by priceless murals on their facades, executed by internationally acclaimed Indian artists; and
- (c) what steps are being taken to ensure that these priceless pieces of art are not damaged and are preserved for the future generations?

#### **Houses constructed and funds allotted for PMAY-U**

1833 # **Shri Rajendra Gehlot:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the number of houses constructed under Pradhan Mantri Awas Yojana-Urban (PMAY-U) during last three years, State-wise;
- (b) the details of the funds utilised for the construction of houses under the PMAY-U scheme during last three years, State-wise; and
- (c) the details of the proposed target for construction of houses in various States, State-wise including Rajasthan under this scheme for the next five years?

#### **Setting up of RERA**

1834 **Shri K.J. Alphans:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) how many States have set up Real Estate Regulatory Authority (RERA);
- (b) how many cases have been registered under RERA, State-wise;
- (c) how many of these cases have been disposed off; and
- (d) whether RERA has been effective in redressing the grievances of consumers?

#### **Non-operated aircrafts in the country**

1835 **Shri A. Vijayakumar:**

Will the Minister of *Civil Aviation* be pleased to state:

- (a) the number of aircrafts not operated and parked in various airports in the country;
- (b) the reasons for non-operation of aircrafts;

- (c) whether any fees/penalties are charged from such non-operated aircrafts on parking fee by Government; and  
 (d) if so, the details thereof?

### Slum rehabilitation schemes

1836 # **Dr. Ashok Bajpai:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of various slum rehabilitation schemes being implemented for the people living in slums and for the people of weaker sections;  
 (b) whether Government has received suggestions regarding framing any policy for rehabilitation of slums on land owned by Central Government and Public Sector Undertakings (PSUs) in various States including Uttar Pradesh; and  
 (c) if so, the details thereof?

### Funds sanctioned and targets of PMAY-U

1837 # **Shri Surendra Singh Nagar:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government has earmarked and sanctioned funds for Uttar Pradesh under Pradhan Mantri Awas Yojana- Urban (PMAY-U), and if so, the details thereof;  
 (b) the State-wise/UT-wise quantum of funds sanctioned, released and utilised under the said scheme during the last five years, the year-wise details thereof; and  
 (c) the State-wise/ UT-wise details of annual target of the actual units to be built and actual progress registered from the year, 2018, so far?

### Maintenance of parks, roads by DDA in Dwarka, Delhi

1838 # **Shri P. Bhattacharya:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government is aware of the fact that the residents of Dwarka, Sector-8, Block D, New Delhi are facing a lot of problems due to poor maintenance of parks, roads and street lights by the Delhi Development Authority (DDA);  
 (b) if so, the steps being taken by Government to develop this sector; and  
 (c) if not, the reasons therefor?

### Implementation of PMAY-U

1839 **Prof. Manoj Kumar Jha:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the status of implementation of Pradhan Mantri Awas Yojana-Urban (PMAY-U), State-wise/UT-wise and year-wise during last five years;  
 (b) the number of houses sanctioned under each component of PMAY-U, year-wise and State-wise/UT-wise;  
 (c) the number of houses grounded for construction under each component of PMAY-U, year-wise and State-wise/UT-wise;  
 (d) the budgetary allocation, sanction and release of funds, year-wise, State-wise/UT-wise, year-wise during last five years;  
 (e) the States which have not done well and the reasons therefor; and  
 (f) whether Government is planning to change the architecture of the said scheme?

### Targets under ARHCs

1840 **Prof. Manoj Kumar Jha:**

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) whether Government has identified the number of vacant houses where Affordable Rental Housing Complexes (ARHCs) scheme will come up and if so, the number of such houses, State-wise/UT-wise;
- (b) whether Government has set a city-wise target of migrants to be benefited and if so, the details thereof; and
- (c) whether Government has done a need based assessment before taking up of ARHCs scheme and if so, the State-wise details thereof?

### Amenities provided in Government colonies

1841 **Shri Rajmani Patel:**

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) the number of housing colonies for Government employees and Members of Parliament in Delhi, locality-wise;
- (b) what amenities are provided in these Government colonies and through which agencies;
- (c) whether high-speed internet connection through optical fibers are available in these colonies, if so, the names of service providers;
- (d) whether private service providers for high-speed internet facilities are being allowed in these Government colonies; and
- (e) if so, the names of the service providers, locality-wise?

### Social security schemes for workers of unorganised sector

1842 **Shri Subhash Chandra Singh:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) the social security schemes for workers of unorganised sector; and
- (b) the total number of enrollments in such schemes, State-wise?

### Compensation for job loss due to COVID-19 pandemic

1843 **Shri K.T.S. Tulsi:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) the steps taken by Government to provide employment and monetary compensation during the interregnum to those who lost their jobs on account of the COVID-19 pandemic, on the same tune as compensation paid during other natural calamities like earthquake, floods, etc.; and
- (b) the details thereof?

### Loss of jobs during COVID-19 pandemic

1844 **Shri K.T.S. Tulsi:**

Will the Minister of ***Labour and Employment*** be pleased to state:

the details of total number of jobs lost, including in the unorganised sector, during the first quarter of 2021 i.e. from January 2021 to April 2021 on account of COVID-19 pandemic in the country, sector wise?

### Urban joblessness rate

1845 **Shri M. Shanmugam:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) whether urban joblessness rate has increased in the country in the last six months;
- (b) if so, the details thereof and the reasons therefor;
- (c) what is the national unemployment rate during the last three years, year-wise; and
- (d) whether any efforts have been made by Government to provide more job opportunities in the country, especially in sectors like automobiles, textiles and in unorganised sector, the details thereof?

### Money contribution by employees in formal and informal sector

1846 # **Shri Mahesh Poddar:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) the total amount of money contributed by employees in both formal and informal sectors in Employees' State Insurance Corporation (ESIC) during the last five years prior to March, 2020;
- (b) the total amount of funds spent by ESIC on medical services and treatment of employees and their families during the last five years;
- (c) whether Government is contemplating on transferring the additional amount to a separate fund for the welfare of the employees; and
- (d) whether Government is mulling over raising the upper limit of eligibility for the coverage under Employees' State Insurance?

### Code of Wages Act, 2019

1847 **Smt. Ambika Soni:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) whether the minimum wages and National Floor Wages have not been fixed so far under the Code of Wages Act, 2019;
- (b) if so, the details thereof along with the reasons for the delay; and
- (c) the fresh steps taken by Government to study international best practices on wages and evolve a scientific criteria and methodology for fixation of wages?

### Eradication of child labour

1848 **Shri Syed Zafar Islam:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) whether in view of the fact that child labour could not be fully eradicated, Government has provided logistical and monetary support to different States including Uttar Pradesh to contain this critical problem and if so, details thereof; and
- (b) extent to which the Child and Adolescent Labour (Prohibition and Regulation) Act, 1986 has been effectively enforced in different States especially Uttar Pradesh, Bihar, Jharkhand as it is reported that child labour employment is still in vogue in many parts of the country and number of prosecutions and convictions is just in a single digit, pitifully low figure, in most of States?

### **Suffering of unorganised sector workers during lockdown**

1849 **Shri Sanjay Seth:**

**Shri K.C. Venugopal:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) whether the Building and Other Construction Workers (BOCW) who are the most vulnerable segment of the unorganised sector workers in the country have suffered severely during lockdown which was announced due to second wave of COVID-19 pandemic and if so, the details thereof;
- (b) whether the Ministry had issued advisory to State Government to disburse cash assistance to these construction workers; and
- (c) if so, the details of the cash assistance disbursed and the criteria fixed for transfer of cash assistance?

### **Construction workers in Chhattisgarh**

1850 **Smt. Phulo Devi Netam:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) the number of construction workers registered under the Building and Other Construction Workers welfare board in the country, State-wise including Chhattisgarh as on date;
- (b) the total funds collected and utilised under the Building and Other Construction Workers' Welfare Cess Act;
- (c) whether there has been any considerable decrease in the number of workers registered with the various State Boards and said cess collection has gone down;
- (d) if so, reaction of Government in this regard; and
- (e) the steps taken by Government for the registration of more workers with the welfare board and also for effective utilisation of the funds collected under the said welfare cess?

### **ESIC hospitals in Karnataka**

1851 **Shri Iranna Kadadi:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) the number of hospitals of Employees' State Insurance Corporation (ESIC) set up in the country, the State-wise locations thereof;
- (b) whether the treatment of patients in these hospitals is taking place in a proper manner;
- (c) the State-wise number of hospitals of ESIC constructed in the country during the last five years including present status thereof;
- (d) the number of hospitals of ESIC set up in Karnataka including present status thereof; and
- (e) the details of the efforts being made by Government to equip Belgaum located ESIC hospital with state-of-the-art facilities?

### **Unorganised sector labourers registered under PM-SYM**

1852 # **Ms. Saroj Pandey:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) the State-wise number of labourers of unorganised sector who have been registered under Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) Pension Yojana since its implementation and till date; and
- (b) whether Government has any official record of the number of labourers of unorganised

sector; and

(c) if not, whether Government would take any steps in this direction?

#### **Details of ESIC corpus**

1853 **Shri Prabhakar Reddy Vemireddy:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) the details of ESIC corpus and reserve fund;
- (b) the details of fund invested in Government securities, debt-related instruments, fixed deposits, etc.;
- (c) whether there is a proposal to invest in mutual funds and equities;
- (d) if so, whether the said investments are annual accruals or entire corpus;
- (e) whether investment patterns would be on the basis of ESIC Board's decision or as per the instructions issued by Ministry of Finance; and
- (f) what the Labour Code says on investment in mutual funds and equities?

#### **Privatisation of airports**

1854 **Dr. L. Hanumanthaiah:**

Will the Minister of ***Civil Aviation*** be pleased to state:

- (a) the number of airports expanded and modernised by Government during the last five years;
- (b) the number of above-mentioned airports privatised during the last five years;
- (c) whether Government proposes to privatise more airports in coming years;
- (d) if so, the details thereof; and
- (e) if not, the steps being taken by Government to retain the airports?

#### **Denial of Reservations to OBCs**

1855 **Shri P. Wilson:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the action taken for the injustice done to the backward classes by the anti-reservation stand of Ministry of Health and Family welfare and DGHS for their attitude and refusing to implement the reservation to OBCs in the State Surrendered Seats to All India Quota since 2010;
- (b) whether despite Madras High Court order dated 27.7.2020 and Supreme Court order quota meant for OBCs is being robbed and thereby destroying carrier of OBC students; and
- (c) whether the Ministry will restore the powers of the States to identify the SEBC as stood before 102nd Constitutional Amendment and due to Supreme Court Maratha Judgment?

#### **Employment generation in rural areas**

1856 **Shri Neeraj Shekhar:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) the details of persons employed in the country during last five years and as on date, State-wise;
- (b) the details of graduate and non-graduate employed in organised and unorganised sectors in the country during last five years and as on date, State-wise;
- (c) the details of employment generation in rural areas in agriculture and MSME sectors during 2020-21 and 2021-22 till date, sector-wise and State-wise; and

(d) the details of graduates who are engaged in agriculture and MSME sectors, State-wise?

### **Bonded labour in silk industry**

1857 **Dr. Vikas Mahatme:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) whether there is a trend of prevalence of bonded labour in the silk industry;
- (b) if so, what steps Government is taking to ensure surveillance of sericulture units to crack down on such incidents;
- (c) whether all labourers released in the last five years have been rehabilitated and given financial assistance, if so, the details thereof and if not, the reasons therefor; and
- (d) why are the conviction rates in bonded labour cases low?

### **Laws to regulate private employment agencies**

1858 # **Dr. Ashok Bajpai:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) the details of various laws framed to regulate the functioning of private employment agencies;
- (b) whether Government has assessed the efficacy of these laws framed to regulate and monitor the activities of private employment agencies;
- (c) if so, the details thereof and the findings thereof;
- (d) whether Government proposes to review the existing laws to effectively prevent the exploitation by these agencies; and
- (e) if so, the details thereof?

### **Shortage of skilled workforce**

1859 **Shri Sanjay Singh:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) whether it is a fact that the current unemployment rate in the country is over 6.83 per cent while the unemployment rate for graduates is threefold at 19 per cent;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether it is a fact that India faces the highest shortages of skilled workforce; and
- (d) if so, the reasons therefor?

### **National database for migrant workers in unorganised sector**

1860 **Dr. Banda Prakash:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) whether Government has any strategy to avoid the repetition of migrant crisis the Nation witnessed in the beginning of the lockdown;
- (b) whether Government is planning to launch a portal and database for migrant workers in unorganised sector in the country to avoid the repetition of migrant crisis;
- (c) whether there is any proposal for registration of migrants or the safety standards that could ensure that crisis is not repeated; and
- (d) measures taken by Government in this regard, in view of need to reduce stigmatisation of homecoming migrant workers and their families by special initiative by Panchayat, Self Help Groups?

### Loans provided to beedi workers

1861 **Dr. Banda Prakash:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) whether Government has taken any step to ensure minimum wages, education for children and benefits of health schemes to improve the condition of beedi workers working in such hazardous industry;
- (b) if so, the details thereof;
- (c) whether Government has any data regarding the loans provided to beedi workers;
- (d) if so, the details thereof; and
- (e) the State-wise number of the beedi workers working in the beedi industries and the number of women and children therein?

### Migrant workers returned to their home State during lockdown

1862 **Shri Elamaram Kareem:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) the number of migrant workers returned to their home States during lockdown, State-wise;
- (b) how many among them are still staying at their home States and got employment there;
- (c) whether Government has taken any steps to train them in skill development and cater local employment; and
- (d) whether Government has implemented any programmes to utilise the skills and expertise of the returned migrant workers in their home States, if so, the details thereof and if not, the reasons therefor?

### Low participation of women in labour force in the country

1863 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) whether Government has taken note of the fact that percentage of women population in labour force in the country is not even 25 per cent and it is below that which is a major cause of concern regarding women empowerment;
- (b) if so, the details thereof;
- (c) whether Government has fixed any time-frame to enhance the women participation in labour force to 33 per cent in the country;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

### Strikes in PSUs

1864 **Shri Mallikarjun Kharge:**

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) the number of strikes organised by labour unions of PSUs over last five years;
- (b) the number of workers in PSUs who were terminated for organising strikes over last five years;
- (c) the total number of PSU employees who met with serious accidents in the last five years and what proportion of said workers received health care benefits from the employer;
- (d) whether there has been an increase in number of strikes/lockouts due to disinvestment of PSUs; and



(e) if so, the details thereof?

### **Eradication of child labour in hazardous industries**

1865 **Shri Mallikarjun Kharge:**

Will the Minister of **Labour and Employment** be pleased to state:

- (a) whether Government has taken any measures to eradicate child labour in hazardous industries like the beedi, carpet, textile and mining industries;
- (b) if so, the details thereof, State-wise;
- (c) whether Government has proposed any scheme to reduce child labour especially in hazardous industries;
- (d) if so, the details thereof; and
- (e) the number of child labourers rescued from different hazardous industries and the details of their rehabilitation in the last five years?

### **Atmanirbhar Bharat Rojgar Yojana**

1866 **Shri Prashanta Nanda:**

Will the Minister of **Labour and Employment** be pleased to state:

- (a) the target of number of jobs to be created by the Atmanirbhar Bharat Rojgar Yojana;
- (b) the total number of jobs created by the scheme;
- (c) whether any measures are being taken to meet target of number of jobs, if it is lower than target; and
- (d) if so, the details thereof and if not, the reasons therefor?

### **Programmes/schemes for bonded labourers**

1867 # **Shri Neeraj Dangi:**

Will the Minister of **Labour and Employment** be pleased to state:

- (a) the State/UT-wise estimated number of bonded labourers at present in the country;
- (b) the details of programmes/schemes being run to abolish bonded labourers in the country and State/UT-wise consequent decrease in the number of bonded labourers;
- (c) whether Government has established the rehabilitation centres for the emancipated bonded labourers, if so, the details thereof and the number of rehabilitation centres in each State; and
- (d) the details of the total funds allocated and utilised for this purpose during the last three years and the current year, year-wise and State/UT-wise?

### **Atal Bimit Vyakti Kalyan Yojana**

1868 **Shri Ramkumar Verma:**

Will the Minister of **Labour and Employment** be pleased to state:

- (a) whether it is a fact that Government is implementing Atal Bimit Vyakti Kalyan Yojana in the country, if so, the details thereof;
- (b) the number of persons registered so far under Atal Bimit Vyakti Kalyan Yojana, State-wise/UT-wise details thereof; and
- (c) whether it is a fact that recently Government has made some changes in the eligibility criteria and payment schedule in Atal Bimit Vyakti Kalyan Yojana, if so, the details thereof?

### SATAT initiative

1869 **Shri G.C. Chandrashekar:**

**Shri Anand Sharma:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) the details of Compressed Bio Gas (CBG) plants set up between 1st October, 2018 till date, under the Sustainable Alternative Towards Affordable Transportation (SATAT) initiative, including the status of implementation;
- (b) the details of functional CBG plants established under the SATAT initiative, including the quantities of CBG produced annually by such units, till date;
- (c) whether Government is on track to meet its target of setting up 5000 CBG plants by Financial Year 2023-24 under the SATAT initiative; and
- (d) if so, the details thereof and if not, the reasons therefor?

### Posts of lecturer at Rajiv Gandhi Institute of Petroleum Technology, Sivasagar

1870 **Shri Ajit Kumar Bhuyan:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether it is a fact that various posts of lecturer at Rajiv Gandhi Institute of Petroleum Technology, Sivasagar were filled up very recently;
- (b) if so, the details thereof;
- (c) whether any selection list was published in any newspaper, website of the institute or whether result was declared in any public forum;
- (d) who were the members of the Selection Committee; and
- (e) the basis of shortlisting of candidates and why many of the perfectly qualified people were not even called for the same and at the same time only a simple graduate on the relevant subject was shortlisted and later on awarded with the job?

### PNG in Bihar

1871 # **Shri Sushil Kumar Modi:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether it was proposed by GAIL to provide Piped Natural Gas (PNG) to 50 thousand households in Patna, Bihar, within five years;
- (b) whether only 1977 households could be provided with PNG during last twenty seven months;
- (c) the amount of funds that was provisioned for the scheme in Patna, along with the expenditure made thereon;
- (d) the reasons for slow progress of the scheme in Patna and by when PNG will be provided to all 50 thousand households; and
- (e) the other cities in Bihar which are proposed to be provided with PNG and the details of progress made thereon?

### Reducing crude oil imports

1872 **Shri Y. S. Chowdary:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether Government has set the goal for reducing crude oil imports;
- (b) if so, the details thereof;
- (c) whether any five-year action plan for individual segments of Government has been set; and

(d) if so, the details thereof and the efforts being made for achieving it?

### **Gas pipeline and CNG network**

1873 **Shri Y. S. Chowdary:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Government has decided to spread gas pipelines across the country, through massive network for transportation;
- (b) if so, the details thereof;
- (c) whether it would also extend CNG connections to more cities and towns, especially Andhra Pradesh in particular, for domestic and industrial purposes;
- (d) if so, the details thereof; and
- (e) the period by which the said network would be spread across the country?

### **Inclusive ICT for people with disabilities**

1874 **Smt. Vandana Chavan:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether all Government websites are accessible for Persons with Disabilities (PwDs), as recommended by TRAI in 2018;
- (b) whether Government plans to notify accessibility standards for Information and Communication Technology (ICT) education under Section 40 of the Rights of Persons with Disabilities (RPwD) Act; and
- (c) the details of steps Government has taken to ensure accessibility in education through online classroom teaching and educational material for (PwDs) during COVID-19 pandemic?

### **Petrochemical complex in Andhra Pradesh**

1875 **Shri G.V.L. Narasimha Rao:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Andhra Pradesh Reorganisation Act, 2014 mentions that the feasibility of establishing a greenfield crude oil refinery and petrochemical complex in the successor State of Andhra Pradesh will be examined, if so, what have been the proposals from the Ministry to Government of Andhra Pradesh so far in this regard;
- (b) the details of proposed investment, place of the project, employment likely to be generated etc.;
- (c) what is the expected contribution for funding from the State Government towards viability gap; and
- (d) the alternatives, if any, under consideration to realise the project?

### **Reservation in allotment of dealerships of petroleum products**

1876 **Smt. Phulo Devi Netam:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether the Oil Marketing Companies (OMCs) have any reservation policy for Scheduled Castes (SCs), Scheduled Tribes (STs) and Other Backward Classes (OBCs) for allocation of 'Company Owned, Company Operated' (COCO) outlets;
- (b) if so, the details thereof;
- (c) the names of categories and percentage of reservation quota in dealerships/distributorships of petroleum products; and

(d) the details of the procedure for draw of lots in the selection of dealers/ distributorships of petroleum products?

#### **Mechanism to check adulteration of petrol and diesel**

1877 **Dr. C.M. Ramesh:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

- (a) Whether Government has any monitoring mechanism in place all over the country to check adulterated petrol and diesel at various fuel stations across the country, if so, the details thereof; and
- (b) how many cases have been detected by Government during the last three years of such fuel stations and action taken against those petrol pumps by Government, the details thereof?

#### **Encounters between security forces and terrorists**

1878 # **Shri Digvijaya Singh:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the number of encounters that have been place between security forces and terrorists in the State of Jammu and Kashmir from May 2018 to June, 2021; and
- (b) the number of security personnel martyred in these encounters in the said period and the number of terrorists killed by the security forces?

#### **Share of natural gas in energy sector**

1879 # **Shri Rewati Raman Singh:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

- (a) the percentage of natural gas in energy sector during the year 2019-20;
- (b) whether it is a fact that Government is currently working towards increasing the share of natural gas in energy sector upto 14-15 percent; and
- (c) if so, the details thereof and if not, the reasons therefor?

#### **CNG stations in Karnataka**

1880 **Shri K.C. Ramamurthy:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

- (a) the details of CNG stations in Karnataka, district-wise;
- (b) whether 811 CNG stations are required as per the minimum work plan in Karnataka, but number of existing CNG stations is only 44; and
- (c) if so, the efforts being made to increase the number of CNG stations in the State?

#### **Modernisation/ upgradation of oil refineries**

1881 **Shri Harnath Singh Yadav:**

**Shri P. Bhattacharya:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

- (a) whether Government proposes to undertake modernisation/ upgradation of oil refineries across the country in accordance with the international standards in order to bring down the prices of petrol and diesel to some extent;
- (b) if so, the details thereof including the funds earmarked, targets set for expansion of refining capacity and likely achievements in this regard;

- (c) whether Government also proposes to take adequate measures to upgrade the fuel quality norms and bring it at par with global norms; and  
 (d) if so, the details thereof indicating the action plan chalked out in this regard?

### **CNG stations in Maharashtra and Rajasthan**

1882 **Shri Harshvardhan Singh Dungarpur:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the number of Compressed Natural Gas (CNG) filling stations in Maharashtra, including Nasik, and in Rajasthan, at present;  
 (b) whether Government proposes to set up more CNG filling stations in Maharashtra including Nashik and in Rajasthan;  
 (c) if so, the details thereof, including number of CNG stations and locations;  
 (d) the number of CNG filling stations established during last three years and the need to be required in future including at Nashik in Maharashtra; and  
 (e) the details of CNG filling stations for which land acquisition and other procedures have been completed and the details for which land acquisition are in pipeline?

### **IOCL storage in Rajasthan**

1883 **Shri Harshvardhan Singh Dungarpur:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether it is a fact that Indian Oil Corporation Limited (IOCL) has found newly oil and gas reserves in Rajasthan State;  
 (b) if so, the details of the reserves, area and quantity of oil and gas; and  
 (c) when will the work of exploration start and how many persons will get direct and indirect employment?

### **National policy on biofuels**

1884 # **Dr. Kirodi Lal Meena:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the status of progress of National policy on biofuels and the progress made with regard to achieving 20 per cent of mandatory use of biofuels among usage of all other fuels in the country;  
 (b) whether a specific State-wise scheme is available for establishment of biofuel stations in the country; and  
 (c) whether any plan has been made to increase the capacity of biofuel stations in all tier cities and if so, the details thereof and the details of Government facilities to promote the establishment of such new stations?

### **Energy Security of the country**

1885 **Dr. Sasmit Patra:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

the steps taken for building the energy security of the country through Petroleum and Natural Gas?

### ONGC projects in Tamil Nadu

1886 **Shri P. Wilson:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether ONGC is opening fifteen wells for exploration of oil and gas in Ariyalur district, Tamil Nadu, if so, details thereof;
- (b) whether State Government was consulted and whether any environmental studies were conducted;
- (c) whether Ministry has taken any decision to cancel the invitation for bid to extract hydrocarbon and to give up the hydrocarbon exploration projects at Pudukottai district; and
- (d) whether Government has conducted any prior study or survey on the adverse damage caused on flora, fauna, soil, water, agriculture, eco system due to hydrocarbon exploration project at Pudukottai, if so, details thereof and if not, reasons therefor?

### PRMBS for BPCL workers

1887 **Shri Binoy Viswam:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) the reasons for amending the Post-Retirement Medical Benefits Scheme (PRMBS) for BPCL workers which effectively excludes employees with less than fifteen years of service from availing the scheme;
- (b) the refinery-wise details of the workers which would be excluded from the scheme; and
- (c) whether Government is planning to cover the said workers under any other scheme of Post-Retirement Medical Benefits?

### Import and in-house production of PNG and CNG

1888 **Shri Ripun Bora:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) the present status of import and in-house production of PNG and CNG in the country;
- (b) the details of progress of Paradip-Haldia-Barauni oil pipeline and Jagdishpur-Dhamra project with current development of Indradhanush Gas Grid Limited (IGGL) for North-East region therein;
- (c) whether Government proposes to set up gas storage terminal in Assam with the supply of gas from Bangladesh Government towards business development therefor; and
- (d) if so, details of agreement if any and, if not, the reasons therefor?

### Drop in price of crude oil

1889 # **Smt. Sampatiya Uikey:**

**Smt. Chhaya Verma:**

**Shri Vishambhar Prasad Nishad:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether it is a fact that the price of crude oil had dropped by ₹11 per barrel due to lockdown;
- (b) the dates when rates of petrol, diesel and cooking gas were increased during lockdown in the country;
- (c) the gap between demand and supply during lockdown; and
- (d) the year-wise details of price hike of diesel, petrol and cooking gas during last five years?

### LPG connections

1890 **Smt. Priyanka Chaturvedi:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether it is a fact that many LPG connections have been distributed by Government, free of cost to economically backward and needy citizens;
- (b) if so, whether Government is aware that many of these LPG connections are not in use by the beneficiaries due to lack of funds; and
- (c) whether Government has any plan to give additional subsidy to them so that they can use their LPG connections regularly; and
- (d) if so, the details thereof?

### IGL connections

1891 **Smt. Priyanka Chaturvedi:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether it is a fact that even after paying the connection charges, the connections are not provided by Indraprastha Gas Limited (IGL) even after years;
- (b) if so, why the connection fee is accepted without infrastructure capacities; and
- (c) by when the consumers who have already paid will be able to get Piped Natural Gas (PNG) connections?

### Ethanol production in the country

1892 **Shri John Brittas:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether Government has taken any steps to increase production of ethanol in the country, if so, the details thereof; and
- (b) whether Government has undertaken any steps to promote usage of ethanol-blended petrol, if so, the details thereof?

### Auction of oil fields

1893 **Shri Elamaram Kareem:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) how many oil fields have been auctioned under OALP (Open Acreage Licensing Policy) till date and what is the status of the fields;
- (b) how crude oil production has been enhanced after implementation of NELP and OALP, the details thereof;
- (c) whether Government is going to put major oil fields into auction, if so, the conditions for auction;
- (d) what compensation will be paid to ONGC and OIL for their huge expenditure incurred for developing the fields; and
- (e) what is the planning of Government for monetisation of pipelines of IOCL, GAIL and HPCL and the condition of monetisation, the details thereof?

### Refining capacity of the country

1894 **Shri Vijay Pal Singh Tomar:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether there is any scheme to increase the refining capacity of crude oil in coming

years in the country;

- (b) if so, the total capital expenditure likely to be incurred in three years including the capacity of Government and private sector refineries separately;
- (c) whether the said production capacity is likely to remain higher than the consumption of petroleum products; and
- (d) if so, the estimates of consumption and production capacity of the country?

#### **Petrol pumps and CNG stations in the country**

1895 # **Shri Neeraj Dangi:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Government has invited applications for setting up new petrol pumps and CNG filling stations in the country, particularly in Rajasthan;
- (b) if so, the State-wise details during last three years;
- (c) the details of the procedures followed in allocation of new petrol pumps and CNG filling stations;
- (d) the time limit of the completion of allocation procedure;
- (e) whether Government proposes to set up and promote the usage of CNG stations in polluted cities of the country including metro cities; and
- (f) if so, the details of steps taken by Government thereon?

#### **Increase in price of domestic LPG**

1896 **Shri V. Vijayasai Reddy:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) how many times and how much price of domestic LPG has been increased since March, 2020;
- (b) whether subsidy on LPG has been lifted and price has been made market-driven or as per international prices;
- (c) if so, reasons therefor;
- (d) whether multiple rise in increase in price of domestic LPG is an unusual new practice;
- (e) whether Ministry will think of reintroducing subsidy on LPG and, if so, details thereof; and
- (f) whether it is a fact that due to rise in prices of LPG, only 1.5 crore refills could be made under Pradhan Mantri Ujjwala Yojana-Urban (PMUY-U)?

#### **North-East Natural Gas Pipeline Grid**

1897 **Shri Kamakhya Prasad Tasa:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Government has recently approved ₹5559 crore Viability Gap Funding (VGF) for building 1656 kms of North-East Natural Gas Pipeline Grid;
- (b) if so, the details thereof including the plans for connecting the various States/cities/towns of the North-East; and
- (c) by when the project would be started and by when it would be completed?

#### **Ethanol Production viability**

1898 **Shri Akhilesh Prasad Singh:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether the ethanol production is viable, if the crude oil price will come down in future,



whether Government will continue to blend ethanol with petrol even in case of higher net cost for the fuel for end users;

(b) if so, the details thereof and if not the reasons therefor;

(c) whether the MSP or prices of maize, sugarcane or rice increased in future will increase cost of the production of ethanol;

(d) if so, the details thereof; and

(e) whether Government has made any policy in connection with ethanol production, if so, the details therefor?

### **Alcohol and drug addiction among children**

1899 **Shri Parimal Nathwani:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

(a) whether Government has formulated any national policy to check alcohol and drug addiction among children as per the direction of the Supreme Court;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the fresh steps taken by Government to tackle the danger of drug addiction among children, especially among adolescents?

### **Impact of COVID-19 on marginalised people**

1900 **Shri Tiruchi Siva:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

(a) whether the Ministry has taken steps to assess the impact of COVID-19 pandemic on the marginalised people; and

(b) if so, the details of the impact and if not, by when such survey will be done?

### **Certificates for Transgenders**

1901 **Shri B. Lingaiah Yadav:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

(a) whether Government has worked out any portal for application of certificates to be made available to Transgenders in other Indian languages; and

(b) if so, the details thereof and if not, the reasons therefor?

### **Disability certificates for acid attack victims**

1902 **Shri Bikash Ranjan Bhattacharyya:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

(a) how many acid attack victims have been issued with disability certificates throughout the country, the State-wise details thereof;

(b) how many acid attack victims have been provided with the facilities under the schemes that are available for Persons with Disabilities (PwDs); and

(c) the measures that have been taken by Government for empowerment of the acid attack victims?

### **Employment opportunities for the disabled**

1903 **Dr. Ameer Yajnik:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether it is a fact that there is no data of Persons with Disabilities (PwDs) job seekers since 2015;
- (b) if so, the details of Government's initiatives to boost employment opportunities for the disabled; and
- (c) the details of reservation provided to the disabled under the Rights of Persons with Disabilities Act?

### **Divyangta Khel Kendras**

1904 **Smt. Ambika Soni:**

**Shri K.C. Venugopal:**

**Shri Sanjay Seth:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether Government has set up Divyangta Khel Kendras across the country and if so, the details thereof and the aims and objective behind the move;
- (b) whether Government also proposes to establish National Sports Centres for physically handicapped in the country and if so, the time by when it will be established; and
- (c) the steps taken by Government to provide an advanced sports infrastructure to ensure effective participation of Persons with Disabilities(PwDs) in sports activities and also to enable them to compete at National as well as International levels?

### **Integrating PwDs into work force**

1905 **Shri Shamsher Singh Dullo:**

**Shri G.C. Chandrashekhar:**

**Shri Partap Singh Bajwa:**

**Shri Rajmani Patel:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether Government has maintained data on the number of Persons with Disabilities (PwDs) who are seeking jobs and are registered with Employment Exchange;
- (b) if so, the details thereof, year-wise for last five years;
- (c) whether Government has formulated concrete policies to integrate PwDs into the workforce, considering that the unemployment rate of disabled people was more than 70 per cent as reported in 2019; and
- (d) if so, the details thereof and if not, the reasons therefor?

### **Implementation of PMAGY in Karnataka**

1906 **Shri Iranna Kadadi:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the details of villages in Karnataka with more than 50 per cent of Scheduled Castes population, district-wise;
- (b) whether it is a fact that the Ministry has been implementing Pradhan Mantri Adarsh Gram Yojana (PMAGY) for integrated development of villages;
- (c) if so, the details of implementation of PMAGY in the said villages of Karnataka, district-wise;
- (d) the details of schemes/programmes being implemented during the last five years, scheme-wise and year-wise; and
- (e) the physical targets set and achieved during the above period?

### Old age homes

1907 # **Ms. Saroj Pandey:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the number of old age homes currently operational across the country by Central and State Governments along with the number of elderly people living therein;
- (b) whether any provision has been made in these old age homes for proper treatment and care of the elderly people suffering from serious diseases; and
- (c) if so, the details thereof and whether Government has prepared any monitoring mechanism to implement the same?

### Relief packages by NCSK

1908 # **Shri Deepak Prakash:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether the National Commission for Safai Karamcharis (NCSK) has ensured some relief packages for families whose members died as a result of manual scavenging;
- (b) if so, the details thereof, including for Jharkhand;
- (c) whether it is a fact that deaths are caused due to manual scavenging throughout the country; and
- (d) if so, the steps taken to completely eliminate manual scavenging in the country?

### Schemes of the Ministry

1909 # **Smt. Kanta Kardam:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the details of schemes/programmes started by the Ministry to fulfill the necessities of various categories of the society including Divyangjans during the last three years and the current year;
- (b) the State-wise and year-wise details of the funds allocated and utilised on the said programmes during the said period;
- (c) whether Government has achieved the set target under each programme; and
- (d) if so, the details thereof and if not, the reasons therefor?

### Underutilisation of funds of NAPSrC

1910 **Dr. Vikas Mahatme:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether there continues to be consistent underutilisation of funds allocated to National Action Plan for Senior Citizens (NAPSrC) if so, the reasons therefor; and
- (b) what steps Government has undertaken to tackle this issue and ensure optimum utilisation of funds?

### Benefits under ADIP

1911 **Shri Derek O' Brien:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the number of beneficiaries of Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP) scheme; the details thereof; and
- (b) whether there has been any budget allocations and if so, funds disbursed for the same,

so far?

### Accessible India Campaign

1912 **Shri John Brittas:**

**Dr. V. Sivadasan:**

**Shri Elamaram Kareem:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the status of the 'Accessible India Campaign';
- (b) the targets set for this campaign in 2015;
- (c) the progress in achieving the target set in 2015;
- (d) whether the targets have been revised since then, if so, the details thereof;
- (e) whether the targets set for the railways in the beginning years have been achieved;
- (f) if so, the progress thereof; and
- (g) if not, the reasons therefor?

### Guidelines for old age homes

1913 **Dr. Anil Agrawal:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the norms/guidelines laid down for construction/maintenance of old age homes in the country;
- (b) the number of old age homes opened in the country including in Uttar Pradesh during the last three years, State-wise;
- (c) the details and the number of people residing in each of the these homes, location-wise; and
- (d) the amount of funds released to the implementing agencies for setting up these homes during the said period?

### Caste certificates of Nomadic, Semi-Nomadic and De-Notified Tribes

1914 **Shri Vishambhar Prasad Nishad:**

**Smt. Chhaya Verma:**

**Ch. Sukhram Singh Yadav:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether Government accepts the Caste Certificates of Nomadic, Semi-Nomadic and De-Notified Tribes;
- (b) if so, the State-wise data of 'Castes' listed in the categories of Nomadic, Semi-Nomadic and De-Notified Tribes and castes that are entitled for 'Caste Certificate' in these categories; and
- (c) if not, the reasons therefor and grounds for formulating welfare schemes for these unknown castes?

### ELDERLINE for senior citizens

1915 # **Smt. Geeta alias Chandraprabha:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether it is a fact that Government has started State-wise call centres under 'ELDERLINE' project in order to address the problems of elders during COVID-19 pandemic;
- (b) if so, the States which have provided this facility; and

(c) the current status of these call centres in Uttar Pradesh?

**Assistance to Voluntary Organizations for Prevention of Alcoholism and Drug Abuse**  
1916 **Shri Prashanta Nanda:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the total number of beneficiaries of the scheme 'Assistance to Voluntary Organizations for Prevention of Alcoholism and Drug Abuse' during the financial year 2020-21; and
- (b) the total number of beneficiaries of the scheme during the financial year 2020-21, State-wise?

**UDID cards for disabled persons**

1917 **Dr. V. Sivadasan:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) when was the Unique Disability Identification (UDID) cards for disabled persons launched;
- (b) how many persons have been issued such cards till date; and
- (c) the State-wise details thereof?

**Demand for new rails for Indian Railways**

1918 **Shri Parimal Nathwani:**

Will the Minister of ***Steel*** be pleased to state:

- (a) whether it is a fact that Steel Authority of India Limited (SAIL) is unable to meet demand for new rails for Indian Railways for track renewal and capacity augmentation;
- (b) if so, the details thereof including the demand received therefor by SAIL during the last three years;
- (c) whether SAIL has taken steps to supply all the required quantity to the agencies including Indian Railways; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Production of steel**

1919 **Shri K.J. Alphons:**

Will the Minister of ***Steel*** be pleased to state:

- (a) whether the pandemic has affected production of steel;
- (b) the reasons for increase in price of steel over the last one year; and
- (c) the profit of steel Public Sector Undertakings during the last three years?

**Visakhapatnam Steel Plant under Steel Clusters Policy**

1920 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of ***Steel*** be pleased to state:

- (a) whether Government has any proposal to develop and modernise the Steel plants across the country particularly the Visakhapatnam Steel Plant under the Steel Clusters Policy instead of disinvesting it;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

New Delhi  
The 28th July, 2021  
06 Sravana, 1943 (Saka)

Desh Deepak Verma,  
Secretary-General.

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